

Air Transport Services Ltd. (AIATSL), which would bring down the number of employees in Air India and improve the Aircraft: Employee ratio to 1:92.

Waving off outstanding loans on airline companies

†2648. SHRI RAGHUNANDAN SHARMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total amount of loans outstanding on Air India as well as on private air carriers;

(b) whether it is a fact that Government is considering to waive off these loans to relieve these companies;

(c) if so, the reasons therefor;

(d) whether Government is also considering to take action against these companies and the names of companies against whom action has been taken; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) As on 31.7.2012, the loans taken by Air India amounted to Rs.47,226 crore. Ministry of Civil Aviation does not maintain the information about the loans taken by private airlines.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

Undue benefits to Delhi International Airports Ltd.

2649. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has given undue benefits to Delhi International Airports Limited (DIAL); and

†Original notice of the question was received in Hindi.